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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/13	TP 43/16	Hearing	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc- ture Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	ARUN SRI KUMAR (09886720984)	Petitioner.	
2)	BHARATH K (9448052498)	Respondent	

Counsel for petitioner is present. M/s. Lex & Nexus have filed vakalat for R-2 and R-3. Counsel for R-2 and R-3 undertakes to file vakalat for R-1 also. Representative of R-4 is present. He requested time to engage a counsel. Both the counsels reported that the matter is still under the talks of compromise between the parties. However, if the settlement is not reached between the parties, the counsels are directed to proceed with the matter.

List it on 28.07.2017.

  
MEMBER (J)

  
MEMBER (T)